

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

32.

IA-1089/2021,  
IA-2420/2020,  
IN C.P. (IB)/3269(MB)2019

CORAM:

SHRI MANOJ KUMAR DUBEY  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.08.2022

NAME OF THE PARTIES: Equilink Capital Management Services Limited  
Vs  
Kotak Urja Pvt Ltd

SECTION: 9, 33(1)(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The Court is convened through Video Conference.

1. Ms. Shaila Taware, Ld. Counsel for the Resolution Professional a/w Mr. Devarajan Raman, Resolution Professional present. Mr. Pulkit Sharma a/w Mr. Harsh Kesharia, Ld. Counsel for the Respondents present.
2. **IA-1089/2021:** This is an application filed u/s 33 of the Code for liquidation of the Corporate Debtor. Heard the Counsel and perused the records.  
**Reserved for orders.**
3. List this IA-2420/2020 for heraing on **17.10.2022.**

Sd/-  
**MANOJ KUMAR DUBEY**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)